

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016  
CA No.

CORAM:

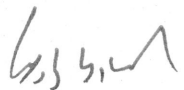
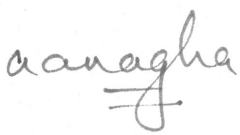

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Shri Shyam Haribhau Sapkal  
V/s.

M/s. The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MAHESH ATHAYALE	PCS for Respondents	
②	ANAGHA ANANTHARAO (ICAN & ADVOCATES)	1/-	
③	P. Nagesh, Advocate		
④	Ashutosh Gupta, Advocate		
⑤	Pratap Manmohan Nimbalkar, Advocate		 Advocates for the Petitioners

**ORDER**

**CP No.50/397-398/CLB/MB/MAH/2016**

1. The Learned Representatives of both the sides are present.

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2. From the side of the Petitioner an I.A. No. 06/2017 is moved and mentioned. No reply has been filed because the IA is dated 10.02.2017. Time is granted to the Respondent to file the Reply on or before 28.02.2017. Thereafter any Rejoinders to this IA and main Petition shall be filed by the Applicant on or before 06.03.2017 with a copy to the other side in advance.
3. On completion of the pleadings, let this IA and CP be enlisted for final hearing on **23.03.2017**. The schedule is duly communicated to both the sides.

**13<sup>th</sup> February, 2017.**

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**